

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH

Contempt Petition No.26/2003.

In

Original Application No.189/1995.

this the day of 03.03.2004.

HON'BLE SHRI S.P. ARYA, MEMBER (A).

HON'BLE SHRI M.L. SAHNI, MEMBER (J).

S.N. Srivastava, aged about 46 years, son of Late
Sri V.N. Prasad Srivastava, resident of IInd
.50-J, Central Power House !Colony, N.Rly.
Charbagh, Lucknow.

... Applicant.

Applicant Inperson.

Versus.

Sri S.C. Manchanda, General Manager (P),
N.Rly., Head Quarter, Baroda House, New Delhi.

2. Sri H.K. Jaggi, Chief Bridge Engineer, N.Rly.,
Head Quarter Office, Baroda House, New Delhi.

... Respondents.

By Applicant:- Sri A.K. Chaturvadi.


O R D E R (ORAL)

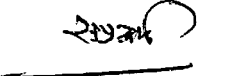
BY HON'BLE SHRI S.P. ARYA, MEMBER (A).

Heard, Shri S.N. Srivastava applicant
inperson and Shri A.K. Chaturvadi, for
respondents. The applicant has already been
promoted to the post of Bridge Inspector Grade-II
w.e.f. the date of his juniors i.e. 23.2.1989. The
applicant argues that he has not been paid any back
wages. It is specifically provided in the order

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that no back wages shall be paid. We find that substantial compliance has been made. The C.C.P. is dismissed accordingly. Notices are discharged.


MEMBER (J)


MEMBER (A).

Dated:-03.03.2004.
Lucknow.
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